

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT No- II**

*** **

**(12) CP 3185/2018
Nandu Finvest Pvt. Ltd.**

V/s

RoC, Mumbai

*** **

Dated 4th March, 2021

ORDER

The matter is taken up through Virtual Hearing. Counsel for the Petitioner is present. List the matter on **11th March 2021** before the regular bench for hearing.

Sd/-

MOHAMMED AJMAL

Member (Judicial)

ANKIT

Sd/-

RAVIKUMAR DURAISAMY

Member (Technical)